

1	2	3	4
15. Mizoram	9.04	0.88	9.7
16. Bihar	1555.62	636.36	40.9
17. Orissa	430.34	253.79	59.0
18. West Bengal	4136.03	2501.13	60.5
19. Andaman & Nicobar Islands	8.82	2.25	25.5
20. Madhya Pradesh	1172.41	653.22	55.7
21. Uttar Pradesh	3581.85	1513.45	48.2
22. Gujarat	2564.50	1490.62	58.1
23. Maharashtra	6956.73	5481.46	78.8
24. Dadra & Nagar Haveli	1.32	1.48	112.1
25. Goa, Daman & Diu	322.50	128.43	39.8
26. Andhra Pradesh	1862.07	1383.56	74.3
27. Karnataka	1933.28	1449.25	75.0
28. Kerala	1454.97	982.87	67.5
29. Tamil Nadu	2523.27	2373.69	94.1
30. Lakshadweep	58.40	0.08	6.6
31. Pondicherry	1.22	33.28	57.0
ALL INDIA	36995.18	24737.34	66.9

NOTE : Data are provisional.

Data are according to sanction and therefor do not reflect actual utilisation of advances.

Unclaimed Dead accounts in Banks

2208. SHRI R. K. MHALGI: Will the Minister of FINANCE be pleased to state:

(a) what is the total number of (a) Savings (b) Fixed Deposit and (c) Current Account in Indian nationalised banks which are listed and treated "Unclaimed" and what is that total amount standing as credit in each of the above types of accounts as on 31st December, 1981;

(b) the total number of accounts declared as "Dead" and the amount which has been credited back to the Reserve Bank;

(c) what efforts are made to trace the account holders or to keep the credit amount "in suspense"; and

(d) whether Government have decided to change the old outmoded method of treating "unclaimed" or "dead" account in bank and frame new forms and procedure for the same; if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). The requisite information in respect of inoperative deposit accounts (i.e. accounts which have not been operated for 10 years or more) with

public sector banks as on 31-12-80 is give below:—

Amount in crores of rupees)

Current		Savings		Fixed	
No. of A/cs.	Amount	No. of A/cs.	Amount	No. of A/cs.	Amount
171509	3.58	1602895	13.17	23678	2.17

The information as on 31-12-81 is not available.

No amount lying in the inoperative deposit accounts is credited to the Reserve Bank of India. Such amounts remain with the banks forming a part of their deposits.

(c) and (d). Public Sector Banks do take initiative to contact such account-holders or their nearest relatives personally or through correspondence, with the introducers of such accounts of the employers of the depositors etc., for the proper disposal of the balances in the inoperative accounts. Also, it is proposed to amend the banking Regulation Act, 1949 to provide for nomination facilities to account-holders which will result in reducing accretion to such inoperative accounts.

Regional Rural Banks in Orissa

2209. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) the total number of Regional Rural Banks proposed to be opened in Orissa, in the year 1982-83; and

(b) the names of the places in various districts of Orissa where rural banks are proposed to be set up in 1982-83?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). There is no proposal at present to open any new Regional Rural Bank in Orissa. The State already has 9 Regional Rural Banks which provide coverage to all 11 out of 13 districts in the State.

Opening of Naval Hydrographic Training Schools in Orissa.

2210. SHRIMATI JAYANTI PATNAIK: Will the Minister of DEFENCE be pleased to state:

(a) the total number of Naval Hydrographic training schools opened in the country;

(b) the places they are located;

(c) whether Government have a proposal to open some more Naval Hydrographic schools during the Sixth Plan period;

(d) if so, the number of such institution proposed to be opened in Orissa Coast; and

(e) the details about their location and the expected time in implementing the proposal?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) One.

(b) Vasco-da-Gama, Goa.

(c) No, Sir.

(d) Does not arise.

(e) Does not arise.

Air India's Travel Agents Abroad

2211. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Air India has any Travel agency in the U.K., U.S.A., and Canada;